

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

03/03/2020

O.A./260/477/2015

TARAKANTA MOHANTY & OTHERS

-V/S-

A.G

ITEM NO:47

FOR APPLICANTS(S) Adv. :

Mr. S.K. Nayak

FOR RESPONDENTS(S) Adv.:

Mr. S.K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Mr. S.K. Nayak, Ld. Counsel for the applicant submitted that he has no instruction from the applicant about the O.A. Hence, the O.A. is dismissed for default for non prosecution on the part of the applicant. Respondents' counsel is present.</p> <p>Copy of this order to applicant by Post. Free copy of this order to respondents' counsel.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>